

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4615

ANSWERED ON:23.04.2013

DECENTRALISED PROCUREMENT

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Yadav Shri Dharmendra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the names of the States that have opted for the Decentralised Procurement Scheme;
- (b) whether the difference between the procurement and the selling price of foodgrains issued under the Targeted Public Distribution System (TPDS) and other welfare schemes of the Government has been reimbursed to the States during each of the last three years and the current year;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the State Governments are free to sell these foodgrains in the open market at below the market rate; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) The following States have opted for the decentralised procurement scheme:

DCP States for Wheat

1. Madhya Pradesh
2. Uttarakhand
3. Chattisgarh
4. Gujarat
5. West Bengal
6. Rajasthan w.e.f. RMS 2013-14 in Alwar district.

DCP States for Rice

1. Uttarakhand
2. Chhattisgarh
3. Odisha
4. Tamilnadu
5. West Bengal
6. Kerala
7. A&N Island
8. Karnataka
9. Madhya Pradesh
10. Andhra Pradesh (only for 7 districts w.e.f. KMS 2012-13)

(b) & (c) The details of the subsidy, which is the difference between the procurement price plus the expenditure incurred on incidentals and the selling price released to the states during each of the last three years are Annexed.

(d) & (e) No Madam. The quantity of foodgrains procured under DCP Scheme can only be issued by the State/UT Government as per the allocation of Government of India under Targeted Public Distribution System (TPDS) (including ad-hoc additional allocations) and Other Welfare Schemes.